

(b) and (c). All aspects related to the education including education for women equality were examined in detail while formulating the National Policy on Education, 1986, and while updating it and its programme of Action, 1992.

Hindustan Photo Films Mfg. Company

1489. SHRI RAM NAIK: Will the Minister of INDUSTRY be pleased to state:

(a) whether a number of financial irregularities in the Hindustan Photo Films Mfg. Co. have been detected;

(b) if so, the details thereof;

(c) whether the Company is tinkering with its Balance Sheet to show profits, if so, since when;

(d) the steps taken/proposed to be taken to take suitable action against the defaulting officers?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY (SHRIMATI KRISHNA SAHI): (a) to (d). During the finalisation of 1992-93 accounts of the Hindustan Photo Films Manufacturing Company Ltd. (HPF), certain irregularities and mal-practices in the past years came to light. These relate to imprudent purchases and sales, removal of goods, recruitment of employees, imports and award of contracts.

The losses of the Company for the last three years, are as follows:

	<i>(Rs. in crore)</i>
<i>Year</i>	<i>Loss</i>
1992-93	117.31
1993-94	58.81 (Provisional)
1994-95	58.96 (Provisional)

(e) HPF has taken steps against defaulting officers by taking disciplinary action and registering cases with the CBI.

[Translation]

Welfare of Ex-Servicemen

1490. SHRI N.J. RATHVA: Will the PRIME MINISTER be pleased to state:

(a) the number of ex-servicemen in Tribal/Rural Backward/hill areas of the country particularly in Gujarat;

(b) the schemes being implemented for welfare and rehabilitation of these ex-servicemen;

(c) the number of ex-servicemen benefited from the above schemes and the details thereof; and

(d) the State-wise total amount spent on the welfare/rehabilitation of ex-servicemen during each of the last five years?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (d). As on 31st March, 1995, a total of 12,24,886 ex-servicemen had registered themselves with the Zila Sainik Boards in the country. This includes 8,671 ex-Servicemen in Gujarat. The information about the number of ex-servicemen in Tribal/Backward/Rural or Hill areas is not maintained. The Welfare/rehabilitation schemes are also not framed separately for these areas.

2. There is a comprehensive package of welfare and resettlement measures for the ex-servicemen. The Central Government have provided reservation for ex-servicemen in Groups 'C' and 'D' posts in the Central Government Departments as well as Public Sector Undertakings including the Nationalised Banks. In Para-Military forces, a reservation of 10% is also provided in the posts of assistant commandants. Recruitment in Defence Security Corps is primarily reserved for ex-servicemen. During 1994, a total of 16,047 ex-servicemen were re-employed through Directorate General Resettlement/Rajya Sainik Boards/ employment Exchanges.

3. A number of Schemes have been formulated to help ex-servicemen to take up self-employment ventures. Training programmes are conducted to train ex-Servicemen in various trades. They are provided financial assistance under the SEMFEX-I scheme for setting up industrial Projects; under the SEMFEX II & III Schemes for farm & non-farm activities, and Khadi & Village industries, respectively in rural areas. The number of ex-servicemen/widows who have benefited under the three SEMFEX Schemes as on 31st March 1994 is as under:-

- | | | |
|--------------|-------|---|
| SEMFEK - I | 6,686 | facilities in Military Hospitals and Canteen facilities at the various CSD Canteens. Recipients of gallantry awards are given 50% concession for air travel by the Indian Airlines in the domestic sector and Rail travel in Second Class. The ex-servicemen, who are in penury, are given financial assistance from the Welfare Fund at the discretion of Raksha Mantri. |
| SEMFEK - II | 1,935 | |
| SEMFEK - III | 124 | |
4. Schemes have also been formulated for preferential allotment of Petroleum Product Agencies to war widows and disabled ex-servicemen and for allotment of agencies of Unit Trust of India.
5. The ex-servicemen are authorised free medical
6. Details of the amount spent on welfare/rehabilitation of ex-servicemen by various State Government and Union Territories during last five years, to the extent available, are given in the attached statement.

STATEMENT

State-wise Expenditure on Welfare/Rehabilitation of Ex-Servicemen during Last Five Years

Sl. No.	State/Subject	1990-91	1991-92	1992-93	1993-94	1994-95
1	2	3	4	5	6	7
1.	Andhra Pradesh	10,70,638	17,97,921	12,30,492	18,50,136	80,99,085
2.	Arunachal Pradesh	77,500	N.A.	N.A.	2,050	N.A.
3.	Assam	7,43,060	12,35,481	6,97,139	7,38,170	6,96,007
4.	Bihar	17,86,665	17,89,710	10,60,000	35,98,961	45,86,608
5.	Goa	1,80,651	1,83,954	N.A.	93,670	4,50,000
6.	Gujarat	9,54,200	11,04,377	3,26,269	13,10,820	2,07,900
7.	Haryana	55,78,575	91,64,046	4,65,46,035	6,27,30,110	9,33,10,263
8.	Himachal Pradesh	13,50,741	11,94,894	38,94,366	69,67,674	81,03,460
9.	Jammu & Kashmir	2,89,166	1,18,000	1,87,833	9,32,437	31,16,000
10.	Karnataka	11,82,947	6,72,453	6,80,197	21,17,492	N.A.
11.	Kerala	59,20,279	27,46,913	19,44,224	37,93,168	N.A.
12.	Madhya Pradesh	10,97,463	26,51,121	27,07,543	25,33,258	24,42,373
13.	Maharashtra	N.A.	79,26,863	53,33,114	1,12,50,754	N.A.
14.	Manipur	36,50,079	N.A.	N.A.	NIL	NIL
15.	Meghalaya	NIL	55,00	NIL	27,561	33,888

<i>Sl. No.</i>	<i>State/Subject</i>	<i>1990-91</i>	<i>1991-92</i>	<i>1992-93</i>	<i>1993-94</i>	<i>1994-95</i>
1	2	3	4	5	6	7
16.	Mizoram	1,89,589	1,88,155	53,363	1,34,500	1,62,900
17.	Nagaland	NIL	NIL	31,200	94,000	
18.	Orissa	2,49,680	31,00,000	18,00,000	10,920	4,900
19.	Punjab	1,73,44,340	65,11,190	N.A.	3,18,85,643	3,35,56,000
20.	Rajasthan	51,95,000	18,76,370	18,81,798	3,12,240	-
21.	Sikkim	3,80,629	3,92,486	6,05,000	6,49,095	5,52,055
22.	Tamil Nadu	79,17,416	44,65,223	17,13,145	1,85,82,353	1,55,62,702
23.	Tripura	65,007	60,300	52,807	60,441	1,58,227
24.	Uttar Pradesh	13,06,601	8,80,400	2,85,100	25,35,830	5,15,72,114
25.	West Bengal	N.A.	N.A.	N.A.	19,47,371	88,67,576
<i>Union Territories</i>						
26.	A & N Islands	Not available	N.A.	24,878	N.A.	N.A.
27.	Chandigarh	1,500	5,58,402	16,800	4,000	4,000
28.	Dadra Nagar Haveli					
29.	Daman Diu					
30.	Delhi	NIL	N.A.	N.A.	14,41,377	N.A.
31.	Lakshadweep					
32.	Pondicherry	1,40,300	1,89,800	1,72,737	1,22,510	2,07,425

Sick Industries

1491. SHRI CHHEDI PASWAN:
SHRI HARIKEWAL PRASAD:
SHRI PHOOL CHAND VERMA:

(b) the area-wise total amount involved in such units;

(c) the total labour force affected due to the sickness thereof;

Will the Minister of INDUSTRY be pleased to state:

(d) the number of units revived so far; and

(a) the number of small/medium/large scale industries declared sick during each of the last three years, State-wise;

(e) the steps taken by the Government to revive the remaining units?